

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No.25 of 2013 and IA No. 41 of 2013**

**Dated: 9<sup>th</sup> April, 2013**

**Present :** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

**Gujarat State Petronet Ltd. .... Appellant (s)**  
**Versus**  
**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

**Counsel for the Appellant (s):** Mr.C.S. Vaidyanathan, Sr.Adv.,  
Mr. Piyush Joshi,Adv.,  
Mr. Aspi Kapadia, Adv.  
Ms. Sumiti Yadava, Adv.  
Mr.Simon Benjamin

**Counsel for the Respondent(s):** Mr. Saurav Aggrwal, Adv.  
Mr. Rakesh Dewan, Adv. for PNGRB

**ORDER**

Appeal no.25 of 2013 which is posted on 10.4.2013 is posted to 6.5.2013. The Learned Counsel for the Board will file the reply on 10.4.2013 and thereafter the appellant will file rejoinder or before 30.4.2013 after serving copy on the other side.

Post the matter for hearing on **06.05.2013 at 2.30 P.M.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**